

(13)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

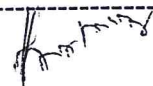
PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/558/ (IB)/2017
NAME OF THE PETITIONER(S) : INDIAN BANK
NAME OF THE RESPONDENT(S) : INFINITAS ENERGY SOLUTIONS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

N. Chandra Raj
Advocate

Applicant



M. Sub Ranganathan

Respondent



ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for filing counter and also for making submissions. Time extended finally at request. Put up on 11.09.2017 at 2.30 P.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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